

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18200-JK (LD) of 2024

DATED:- 14 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble SupremeCourt of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 14- 11- 2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
14.11.2024

Annexure to the Government Order No.-18200-JK(LD) of 2024 dated 14.11.2024

S. No.	OWP No.	Title of the Case	Pending at Hon'ble Court	OIC
01	LPA/80/2024	Aadil Brick Kiln V/s UT of J&K & Ors	Hon'ble High Court of J&K at Srinagar.	Abhejeet Joshi, Regional Director, J&K Pollution Control Committee, Kashmir. Email.regionaldirectorkmr@gmail.com Mob. 9419169067
02	OWP/1637/2018	Mohd Shafi Sheer Jogri V/s UT of J&K & Ors	-do-	-do-
03	WP(C)/29/2024	Tariq Ahmad Bhat V/s UT of J&K & Ors	-do-	-do-
04	WP(C)/459/2024	Mohd Younis Mughal V/s UT of J&K & Ors	-do-	-do-
05	WP(C)/99/2024	Ab Majid Bhat (Aftab Brick Kiln) V/s UT of J&K & Ors	-do-	-do-
06	WP(C)/1126/2024	Gh Hassen Bhat V/s UT of J&K & Ors	-do-	-do-
07	WP(C)/757/2024	Sky Brick Kiln V/s UT of J&K & Ors	-do-	-do-
08	WP(C)/1307/2024	Sofi Poultries V/s UT of J&K & Ors	-do-	-do-
09	WP(C)/1311/2024	Diamond Stone Crusher V/s UT of J&K & Ors	-do-	-do-
10	Ceps234/2024	Gh Qadir Lone V/s Ghan sham singh	-do-	-do-
11	WP(C)/1012/2024	Feroze Ahmad Dev V/s UT of J&K & Ors	-do-	-do-
12	WP(C)/1468/2024	Dar Car Washing Centre Natipora V/s UT of J&K & Ors	-do-	-do-
13	WP(C)/1479/2024	Tariq Stone Crusher Hushroo Wagam V/s UT of J&K & Ors	-do-	-do-
14	WP(C)/1524/2024	Jan Mohd Sofi V/s UT of J&K & Ors	-do-	-do-
15	WP(C)/1403/2024	Mir Ata Chaki V/s UT of J&K & Ors	-do-	-do-
16	WP(C)/1364/2024	Manzoor Ahmad Bhat V/s UT of J&K	-do-	-do-

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		& Ors		
17	WP(C)/1761/2024	Adil Ahmad Khan V/s UT of J&K & Ors	-do-	-do-
18	WP(C)/1551/2024	Milky Way Dairy V/s UT of J&K & Ors	-do-	-do-
19	WP(C)/275/2023	Bashir Ahmad Bhat & Ors V/s UT of J&K Ors	-do-	-do-
20	WP(C)/1314/2024	Farooq Ahmad Bhat V/s UT of J&K & Ors.	-do-	-do-
21	Contempt Petition _____/2024 arising out of OA No.972/2023	Ghulam Mohamamd V/s Vasu Yadu Chairman J&K PCC	Central Administrative Tribunal, Srinagar	-do-
22	WP(C)/1553/2024	Golden Brick Kiln V/s UT of J&K & Ors	High Court Srinagar.	-do-
23	LPA (WP) _____ 2024	Bashir Ahmad Gani V/s UT of J&K & Ors	-do-	-do-
24	WP(C)/1886/2024	Mushtaq Ahmad Bhat V/s UT of J&K & Ors	-do-	-do-
25	WP(C)/1859/2024	Shahnawaz Ali Dar V/s UT of J&K & Ors	-do-	-do-
26	WP(C)/1046/2024	Mir Rather Cement Products V/s UT of J&K & Ors (Contempt)	-do-	-do-
27	LPA/131/2024	Javid Ahmad Bhat V/s UT of J&K & Ors	-do-	-do-
28	WP(C)/_____/2024	Gh Mohidin Sheikh V/s UT of J&K & Ors	-do-	-do-
29	WP(C)/2133/2024	Mohd Amin Khan V/s UT of J&K & Ors	-do-	-do-
30	WP(C)/2238/2024	Inhabitants of Salamabad Dachna Uri V/s UT of J&K & Ors	-do-	-do-
31	WP(C)/2212/2024	Umesh Kumar V/s UT of J&K & Ors (Fresh Petition)	-do-	-do-
32	WP(C)/2242/2024	Khursheed Ahmad V/s UT of J&K & Ors	-do-	-do-
33	WP(C)/2255/2024	Imtiyaz Hussian Dar V/s UT of J&K & Ors	-do-	-do-

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34	WP(C)/2263/2024	Zahoor Ahmad Mir V/s UT of J&K & Ors	-do-	-do-
35	O.A. No. 188/2023	titled Shabir Ahmad Raina & others vs Union Territory of J&K and others .	Mr. Tawheed Ahmad Deva, Regional Wildlife Warden, Kashmir)	
36	OA No: 337/2024	titled Sham Lal and others Vs UT of J&K & Ors.	Mr Kuldeep Raj, KAS, Personnel Officer to PCCF (HoFF), J&K	
37	T.A. No. 1337/2020	titled Pwan Singh Vs. Union Territory of J&K and others.	Mr. Sat Paul, IFS, Conservator of Forests, Centre Circle	

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